## COURT-II IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (APPELLATE JURISDICTION)

## **APPEAL NO. 293 of 2018**

Dated: 22<sup>nd</sup> October, 2018

Present: Hon'ble Mr. Justice N.J. Patil, Judicial Member

Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

M/s. Jaiprakash Power Ventures Ltd. .... Appellant(s)

Vs.

**Madhya Pradesh Electricity Regulatory** 

Commission & Ors. .... Respondent(s)

Counsel for the Appellant(s) : Mr. Anand Kumar Srivastsava

Mr. Akshay Shandilya

Counsel for the Respondent(s) : -

## **ORDER**

Issue notice to the respondents returnable on <u>05.12.2018</u>. Dasti in addition is permitted.

List the matter on <u>05.12.2018</u>.

(S.D. Dubey)
Technical Member

(Justice N.K. Patil) Judicial Member

Pr/kt